GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA UNSTARRED QUESTION No. 3110

TO BE ANSWERED ON 23rd MARCH, 2021(TUESDAY)/ CHAITRA 2, 1943 (Saka)

11th bipartite agreement in banks

3110. SHRI SANJAY RAUT:

Will the Minister of FINANCE be pleased to state:

(a) whether Government has implemented the 11th bipartite agreement for the banks' employees in the country and, if so, the details thereof;

(b) whether bank pensioners/family pensioners are also part of the 11th bipartite agreement; and

(c) if so, when can pensioners/family pensioners expect implementation of the agreement in letter and spirit?

ANSWER

The Minister of State in the Ministry of Finance (Shri Anurag Singh Thakur)

(a) to (c): The Indian Banks' Association has informed that that participating banks have implemented the provisions of 11th bipartite settlement to pay arrears, revised salary and allowances to serving employees, and revised pension and arrears to pension optees who have retired on or after 1.11.2017.

The Indian Banks' Association has separately recommended that family pension, which is currently payable at the slab rates of 15%, 20% and 30% for different categories of pensioners with a cap of Rs. 9,284 per month, be improved to 30% for all employees without any cap, and the said recommendation is under consideration of the Government.
